राजस्थान सरकार विधि एवं विधिक कार्य विमाग

क्रमांक प.2(1)न्याय / 2010

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जयपुर दिनांकः 06.12.2021

::आदेश::

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा निम्नांकित न्यायिक अधिकारियों को अपने पद के कार्य के अतिरिक्त उनके नाम के सम्मुख अंकित ग्राम न्यायालयों में रिक्त पदों पर अग्रिम आदेशों तक एतदद्वारा न्यायाधिकारियों के रूप में नियुक्त / पदस्थापन किया जाता है:--

S. No.	Name of officers with present post SARVA SHRI/MS./DR.:	Name of the vacant Gram Nyayalayas of which the Presiding Officer appointed in addition to his/her own duties
1.	ANKITA BANIWAL CJ & JM, KAMA	NYAYADHIKARI, GRAM NYAYALAYA, KAMA (TILL MATERNITY LEAVE OF MS. SHUBHRA SHARMA)
2.	RAVI PRAKASH BAKOLIYA CJ & JM, BAR	NYAYADHIKARI GRAM NYAYALAYA, RAIPUR

Note- 1. The officers shall dispose off minimum 40% additional work as per circular of standard of work.

- 2. The officers who have been appointed as P.O. of outlying Courts in addition to their own duties, shall hold Court at the respective places at least for three days in alternative week.
- 3. The cases in which accused are in custody or there are directions of higher Court for time bound disposal of case shall be decided on priority basis.

राज्यपाल की आज्ञा से

(प्रवीर भटनागर) प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- 1. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 3798 दिनांक 04.12.2021 के क्रम में।
- 2. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
- 3. संबंधित अधिकारी की निजी पत्रावली।
- ₄ रक्षित पत्रावली।

(पुरूषोत्तम लेलि

संयुक्त शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.B2(v)1/WA/2021/3861

Date : 06.12.2021

Copy forwarded to the following for information and necessary action:-

- The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ 1. Bench, Jaipur.
- 2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3. P.S. to all Hon'ble Judges at Jodhpur.
- The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, 4. Jaipur.
- 5. The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.
- 6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7. The Accountant General, Rajasthan, Jaipur.
- 8. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 11. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 12. The Sr. Technical Director/Technical Director, Computer Cell, Rajasthan High Court Jodhpur/Jaipur Bench for uploading on the official website of Rajasthan High Court.

ADMN) REGIS